## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/122/2017

NAME OF THE PETITIONER: CHENNAI MALL PROPERTIES PVT LTD

UNDER SECTION: 252

S.No. NAME (IN CAPITAL)

V. R. J.

REPRESENTATION BY WHOM

1. B. Sarath baho

Representic Of Roc

Cherron

Res proclas

2. V. R. J.

Representic Of Roc

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## <u>ORDER</u>

Shri V Raj, CA, representing the petitioner present and prayed time for making submissions. Shri B Sarath Babu, proxy representing the respondent present. Put up on 29.11.2017 at 10.30 A.M.

- Se/ -

K Anantha Padmanabha Swamy Member (Judicial)

bc